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- ☐ ☆ ⋮ To: piyush.goyal ... Request for Extension of GST Due dates due to heavy Rains in Maharashtra - Respected Sir, Please find attached herewith a represen... 15:58

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- ☐ ☆ ⋮ To: office, Rinav ... Request for Extension of GST Due dates due to heavy Rains in Maharashtra - Respected Sir, Please find attached herewith a represen... 15:54

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- ☐ ☆ ⋮ To: cst, Rinav ... Request for Extension of GST Due dates due to heavy Rains in Maharashtra - Respected Sir, Please find attached herewith a represen... 15:51

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- ☐ ☆ ⋮ To: dycm, Rinav ... Request for Extension of GST Due dates due to heavy Rains in Maharashtra - Respected Sir, Please find attached herewith a represen... 15:50

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- ☐ ☆ ⋮ To: cm, Ashwin ... Request for Extension of GST Due dates due to heavy Rains in Maharashtra - Respected Sir, Please find attached herewith a represen... 15:47

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The Malad Chamber of Tax Consultants

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Shri Jitendra Fulia
Hon. Jt. Secretary
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CA Mohit Cholera
Hon. Jt. Secretary
+91 72087 97161

Date: 19.08.2025

To,

The Hon'ble Commissioner of State Tax

GST Bhavan, Mazgaon

Mumbai. Maharashtra.

Subject: Request for Extension of Due Date for Filing GSTR-3B for July 2025

Respected Sir,

The Malad Chamber of Tax Consultants (MCTC), a non-profit professional body established in 1978, represents over 1,350 members comprising Chartered Accountants, Advocates, Company Secretaries, Cost Accountants, and Tax Practitioners. Registered under the Societies Registration Act, 1860, and the Bombay Public Trusts Act, 1950, the Chamber has consistently worked towards disseminating knowledge and creating awareness among professionals, taxpayers, and the public through study circles, seminars, workshops, refresher courses, and public meetings. We also provide practical training to students and make effective representations before government authorities on taxation and allied matters.

At present, the due date for filing GSTR-3B for the month of July 2025 is 20th August 2025. However, Maharashtra is currently facing an extraordinary situation due to incessant rains and flooding in several districts including Mumbai, Thane, Bhiwandi, Palghar, and Raigad. The continuous rainfall has resulted in severe waterlogging, disruption of transport, and closure of schools, colleges, and government offices, as directed by local authorities. Also, the weather bureau has declared the Mumbai zone in RED and YELLOW up to 23rd August, 2025.

Given these circumstances, taxpayers across the state are experiencing genuine hardships in meeting compliance requirements within the stipulated time. Any delay



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In light of the above, we humbly request your kind consideration to extend the due date for payment and filing of GSTR-3B for July 2025 from **20th August 2025 to 23rd August 2025** in the state of Maharashtra. Such a relief measure will ease the compliance burden on taxpayers and reflect the Department's supportive approach in times of natural adversity.

We sincerely trust that our request will be considered favourably.

Thanking you,

For The Malad Chamber of Tax Consultants (MCTC)

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Adv. Rinav Khakhar
President

Shri Ashwin Tanna
Chairman L&R Committee (Indirect Taxes)



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Date: 19.08.2025

To,

Shri. Devendra Fadanvis

Hon'ble Chief Minister

State of Maharashtra

Mantralaya, Mumbai 400 032

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Date: 19.08.2025

To,

Shri. Ajit Aashatai Anantrao Pawar
Deputy Chief Minister (Finance)
State of Maharashtra
Mantralaya, Mumbai 400 032

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Date: 19.08.2025

To,

Adv. Ashish Jaiswal

Hon'ble Minister of State, Finance
State of Maharashtra
Mantralaya, Mumbai 400 032

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To,

Shri. Piyush Goyal

Hon'ble Commerce and Industry Minister of India
Lok Kalyan Karyalay - 56,
Balasinor Society, SV Road,
Opp Fire Brigade,
Kandivali West, Mumbai,
Maharashtra, 400067

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